# In The High Court of Manipur At Imphal

# "NOTIFICATION"

Dated, Imphal, the 7<sup>th</sup> December, 2020

There will be a reference on the sudden demise of Mr. L. Nandankumar Singh, Sr.Advocate and former President of the High Court Bar Association Manipur today i.e. on 7.12.2020 at 11 a.m. for 45 minutes through Video Conference (VC). Court will resume thereafter.

[link: <a href="https://meet.jit.si//">https://meet.jit.si//</a> HCMImphalCR2]

## BEFORE

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh Hon'ble Mr. Justice MV Muralidaran Hon'ble Mr. Justice A. Bimol Singh

#### Reference by:

- 1. Mr. N. Ibotombi Namoijam Sr. Advocate, President High Court of Manipur Association, Manipur.
- 2. Mr. N. Kumarjit, Advocate General, Manipur.
- 3. Ms. Thoudam Sobhana Devi, Vice Chairperson, Bar Council of Manipur.
- 4. Mr. S. Suresh, Assistant Solicitor General

### Reply by:

Hon'ble Mr. Justice Lanusungkum Jamir

(There will be 2 minutes silence)

(Y. ROTHER)
REGISTRAR(JUDL)

# Copy to:-

- 1. The Advocate General, Govt. of Manipur
- 2. The Govt. Advocate, Govt. of Manipur
- 3. The Registrar, Administration & Vigilance, High Court of Manipur
- 4. The President, High Court Bar Association, Manipur
- 5. The President, AMBA, Manipur
- 6. AllI the Jt. Registrars, High Court of Manipur.
- 7. All The Deputy Registrars, High Court of Manipur
- 8. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
- 9. All the Assistant Registrars/L.R.O/ Sr. Grade Stenographer, High Court of Manipur
- 10. The P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur
- 11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur
- 12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur
- 13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur
- 14. The P.S. to Registrar General, High Court of Manipur
- 15. The System Analyst, High Court of Manipur for uploading the same to the official website
  - 16. All the Superintendent/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur
  - 17. The Court Masters, High Court of Manipur
  - 18. Guard File/Order Book
  - 19. Notice Board
  - 20. Concerned file.

REGISTRAR(JUDL)